

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 210**  
**50(ND)14**

**IN THE MATTER OF:**

**Sh. Ashok Kumar Gupta & Ors. ... Applicant/Petitioner**

**Versus**

**M/s. Meta Plast Engineering Pvt. Ltd. & ors. ... Respondent**

**Under Section: 397/398**

**Order delivered on 30.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotified to 07.05.2021



**(T.S.Singh)**  
**Court Officer**